

GOVERNMENT OF INDIA
MINISTRY OF CHEMICAL AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO 346 TO BE ANSWERED ON: 03.02.2026

Fertilizer PoS System and Leakages

346: Dr. **Syed Naseer Hussain**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) The number of fertilizer retail outlets covered under the Point of Sale (PoS) system and Aadhaar-linked sales, as of 31st December 2025;
- (b) Whether any audits or studies in the last two years have been found persistent diversion or black-marketing of subsidized fertilizers despite PoS and DBT and if so, the estimated quantum and States involved: and
- (c) The steps taken to plug such leakages and their measured impact on subsidy efficiency?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF CHEMICAL AND FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a) There are a total of 248918 (Two Lakh Forty Eight Thousand Nine Hundred and Eighteen Rupees only) retailers across the nation covered under the Point of Sale (PoS) system and Aadhaar-linked sales, as of 31st December 2025. The State wise break up is placed at **Annexure-I**.

(b) & (c) Fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in black-marketing/ overpricing, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding black marketing/over-pricing of fertilizers is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. The State wise report of steps taken by respective States during 2024-25 and 2025-26 is enclosed at **Annexure-II**.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No 346 for answering on 03.02.2026

State Wise Retailers Count Registered on iFMS till 31.12.2026		
Sr. No	State	Retailer's Count
1	Andaman and Nicobar Islands	48
2	Andhra Pradesh	10494
3	Arunachal Pradesh	5
4	Assam	4989
5	Bihar	28501
6	Chhattisgarh	3612
7	Dadra and Nagar Haveli	1
8	Delhi	44
9	Goa	26
10	Gujarat	8035
11	Haryana	7316
12	Himachal Pradesh	1207
13	Jammu and kashmir	2167
14	Jharkhand	3520
15	Karnataka	9974
16	Kerala	2355
17	Madhya Pradesh	10788
18	Maharashtra	24556
19	Manipur	25
20	Meghalaya	38
21	Mizoram	7
22	Nagaland	3
23	Odisha	4515
24	Puducherry	60
25	Punjab	7972
26	Rajasthan	13000
27	Tamil Nadu	11693
28	Telangana	9959
29	Tripura	462
30	Uttarakhand	950
31	Uttar Pradesh	62919
32	West Bengal	19677
	Total	248918

Annexure referred to in reply to part (b) & (c) of Rajya Sabha Unstarred Question no. 346 for answering on 03.02.2026																	
Cumulative Statement from April 25 to January 26 (as on 09.01.2026)																	
Action taken by the State Government to check black marketing, hoarding, quality check, diversion etc during the Kharif season from April 2025 to January 2026 as on date (09.01.2026)																	
Black Marketing		Hoarding			Sub Standard Quality			Diversion			Convicti on with details*	Total			Sho w ca use noti ce issu ed	No. of licenses cancelled /su spended	FIR register ed
States	No. of Inspectio ns /raids	Show cause notice issued	No. of licenses cancelled /su spended	FIR register ed	Convicti on with details*	Sho w ca use noti ce issu ed	No. of licenses cancelled /su spended	FIR register ed									
Andhra Pradesh	18853	70	7	9	178	10	19	328	0	0	19	4	12	NIL	595	21	40
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Assam	4511	12	6	1	59	0	0	40	1	0	27	0	0	NIL	138	7	1
Bihar	21800	1212	739	111	7	0	0	2	0	0	0	0	0	NIL	1221	739	111
Chhattisgarh	6577	294	13	4	29	1	0	145	5	0	24	0	0	NIL	492	19	4
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Delhi	315	0	0	1	0	0	0	3	0	0	0	3	0	NIL	3	3	1
Goa	618	544	180	6	10	0	0	32	1	0	16	0	0	NIL	602	181	6
Gujarat	14513	34	3	1	3	0	0	115	2	0	8	3	11	NIL	160	8	12
Haryana	4787	64	13	10	24	20	5	51	10	6	13	5	6	NIL	152	48	27
Himachal Pradesh	15	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Jammu & Kashmir	4297	143	44	2	32	3	0	62	2	0	8	0	0	NIL	245	49	2
Jharkhand	759	57	20	11	32	4	0	2	0	0	1	1	0	NIL	92	25	11
Karnataka	8254	368	25	1	243	5	0	244	14	2	86	6	8	NIL	941	50	11
Kerala	1470	0	0	0	0	0	0	50	0	0	4	0	4	NIL	54	0	4
Madhya Pradesh	5930	0	0	88	0	0	0	680	44	4	682	160	15	NIL	1362	204	107
Maharashtra	46492	16	0	16	0	0	0	1484	1262	43	1	73	2	NIL	1501	1335	61
Manipur	3	0	0	0	0	0	0	0	0	0	1	0	0	NIL	1	0	0
Meghalaya	645	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Mizoram	35	1	0	0	0	0	0	0	0	0	4	0	0	NIL	5	0	0
Nagaland	76	14	0	14	0	0	0	101	0	0	2	64	1	NIL	117	64	15
Odisha	7506	4	3	2	0	0	0	55	1	1	2058	110	4	NIL	2117	114	7
Puducherry	47	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Punjab	6186	37	1	1	20	0	1	259	85	3	0	0	5	NIL	316	86	10

Rajasthan	11780	651	118	46	74	40	32	494	1	2	27	22	27	NIL	1246	181	107
Tamilnadu	20727	14	0	4	6	8	0	33	25	0	112	17	1	NIL	165	50	5
Telangana	127929	5	9	3	4	2	0	110	0	0	4	0	5	NIL	123	11	8
Tripura	748	0	0	0	9	0	0	0	0	0	0	0	0	NIL	9	0	0
Uttar Pradesh	35986	2302	2885	178	164	139	10	161	147	14	88	7	14	3	2715	3178	216
Uttarakhand	398	0	0	0	0	0	0	0	0	0	43	0	0	NIL	43	0	0
West Bengal	45080	0	0	0	0	0	0	277	0	0	0	0	0	NIL	277	0	0
Total	396337	5842	4066	509	894	232	67	4728	1600	75	3228	475	115	3	14692	6373	766

* - Details to be submitted- case number, year of FIR and year of filing of case and date of order... Above data has been compiled as reported by states